

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2784/2004

(From the judgement and order dated 05/11/2003 in CMWP No.
7435/1979 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAMDEO (D) BY LRS. & ORS.

Petitioner(s)

VERSUS

BOARD OF REVENUE, U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 11/09/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr. Anis Suhrawardy,Adv.

For Respondent(s) Mr. Ajay Kr. Mishra, Sr.Adv.
Mr. Vikram, Adv.
Ms. Anuradha Dubey Mishra, Adv.
Mr. P. Narasimhan,Adv.

UPON hearing counsel the Court made the following
O R D E R

List for final disposal in the last week of
October, 2009.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master